

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.10.2025** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 487/2025 For Condone Delay IA No. 1384/2025 For Stay IA No. 1385/2025 For Exemption IA No. 1512/2025	Baskaran Sathya Prakash & Anr Vs CS Vasudevan Gopu Liquidator, Raaj Internet India Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	
2.	Comp App (AT) (CH) (Ins) No. 499/2025 For Stay IA No. 1408/2025 For Additional Docs IA No. 1409/2025	Kunam Rajini Vs State Bank of India & 2 Ors	Mr. TK Bhaskar	
3.	Comp App (AT) (CH) (Ins) No. 500/2025 For Stay IA No. 1410/2025 For Additional Docs IA No. 1411/2025	Kunam Raghava Reddy Vs State Bank of India & 2 Ors.	Mr. TK Bhaskar	
4.	Comp App (AT) (CH) (Ins) No. 515/2025 For Stay IA No. 1446/2025 For Additional Docs IA No. 1447/2025	Kunam Eshwaramma Vs State Bank of India & 2 Ors.	Mr. TK Bhaskar	
5.	Comp App (AT) (CH) (Ins) No. 527/2025 For Stay IA No. 1486/2025 To dispense with IA No. 1487/2025 For Additional Docs IA No. 1488/2025 For Direction IA No. 1489/2025	Zeba Anwar Suspended Director of Milestone Aluminium Company Pvt Ltd Vs FUSO Glass India Pvt Ltd & Anr.	Mr. Chandramouli Prabhakar	

Defective Cases

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 350/2025 For Exemption IA No. 1044 & 1045/2025 For Stay IA No. 1046/2025 (With defects)	GVK Energy Limited Vs IDBI Bank Limited	Mr. Sidharth Govind	
7.	Comp App (AT) (CH) (Ins) No. 463/2025 Delay in refiling IA No. 1319/2025 For Exemption IA No. 1320/2025 (With defects)	Shareholders of Manjeera Constructions Ltd Vs Manjeera Constructions Ltd & 7 Ors	Mr. VK Sajith	
8.	Comp App (AT) (CH) (Ins) No. 548/2025 For Stay IA No. 1536/2025 (With defects)	Yes Bank Limited Vs Nithiyanantham Ramachandran Liquidator of Srivatsa International Pvt Ltd & 3 Ors.	Mr. Raj Jhabakh	
9.	Comp App (AT) (CH) (Ins) No. 549/2025 For Condone Delay IA No. 1537/2025 (With defects)	Govt. of Tamil Nadu Commercial Taxes and Registration Dept Vs V Nagarajan, Official Liquidator of Corporate Debtor, Cethar Ltd. & Anr.	Mr. P Sathish	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction (With Defects) IA No. 1538/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7
11.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1

12.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors.	Mr. CV Shailandhran	Mr. MV Swaroop R2- R4
13.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator, Thiru Arooran Sugars Ltd & Anr.	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2
14.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025 For Additional Docs IA No. 864/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
15.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025 Delay in filing Docs. IA No. 821/2025 For Additional Docs IA No. 863/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. CV Shailandran R1
16.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609 & 1127/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
17.	IA No. 1131 & 1521/2025 (For Additional Docs) in Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors. WITH	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
18.	IA No. 1129/2025 (For Additional Docs) in Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
19.	IA No. 1132/2025 (For Additional Docs) in Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1

20.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
21.	IA No. 1240/2025 (For Additional Docs) in Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
22.	IA No.1136/2025 (For Additional Docs) in Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors WITH	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
23.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
24.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
25.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr.Ramasubramaniam Raja	Ms. Deepika Murali R9 10 R13
26.	IA No. 1114/2025 (For Stay) & IA No. 1115/2025 (For Additional Docs) in Comp App (AT) (CH) No. 102/2025	Dhanalakshmi Srinivasan Builders & Housing Pvt Ltd Vs Chhapra-Hajipur Expressways Ltd & 10 Ors	Mr. Abhishek Jenasenan	Ms. Geeta Battula R1 Mr. Kaushik Narayanan R2 Ms. S Indumathi R5-R7
27.	IA No. 627 & 1171/2025 (Delay in refiling) In Comp App (AT) (CH) (Ins) No. 224/2025	Hindustan Builders Vs Atluri Foods Pvt Ltd. Rep by its Managing Director Vijay Venkata Prasad Atluri	Mr. Mayur Mundra	
28.	IA No. 1290/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 253/2025 For Stay IA No. 712/2025	Religare Finvest Ltd Vs Liquidator, Ashok Magnetics Ltd.	Mr. Ashwin Shanbhag	

29.	IA No. 1344/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 474/2025 For Additional Docs IA No. 1345/2025	MS Prabhakar Promoter and Ex- Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased) Erstwhile Liquidator, Kadevi Industries Limited & Anr.	Mr. D Narendar Naik	
30.	IA No. 1371/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing & Financial Services India Ltd & Anr WITH	Mr. Pranav Gopalakrishnan	
31.	IA No. 1373/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr.	Mr. Pranav Gopalakrishnan	
32.	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No. 343/2022	Ferrous Metallic Enterprises Rep by Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors	Mr. VK Sajith	Mr.Y Suryanarayana- R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi- R10
33.	Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No.1397/2023 For Stay IA No.1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd & 3 Ors	Mr. Sai Srujan Tayi	Mr.S Sathiyarayanan R1
34.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis

For Admission (After Notice)

(Request for adjournment in Item No. 35 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Ltd Vs UCO Bank & Anr	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP

36.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Pvt Ltd Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd. WITH	Mr. Avinash Krishnan Ravi	Ms. Mumaneni Vazra Laxmi
37.	Comp App (AT) (CH) (Ins) No. 479/2024 For Stay IA No. 1318/2024	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd	Mr. RS Sravan Kumar	Ms. Mumaneni Vazra Laxmi
38.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd & Anr WITH	Mr. EK Kumaresan	
39.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors Vs Dileep KP, Chairman of the Monitoring Committee & Anr. WITH	Ms. Lily Francis	
40.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 10 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd WITH	Mr. Pradeep Joy	
41.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mathew Francis Alpatt & 17 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd	Mr. Pradeep Joy	
42.	Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd & Anr. Vs Water Resources Department, The Executive Engineer & Anr	Mr. Allwin Godwin	Mr. Atul Jha
43.	Comp App (AT) (CH) (Ins) No. 440/2024 For Stay IA No. 1210/2024	Ashish Arjunkumar Rathi Vs Huzefa Fakhri Sitabkhan, RP of Ind Barath Power Infra Ltd	Mr. Bhagavath Krishnan	Khaitan Legal Associates
44.	Comp App (AT) (CH) (Ins) No. 284/2025	Noveltech Feeds Pvt Ltd Vs Gold Chick Hatcheries & Foods Pvt Ltd	Mr. NB Sudarshan	

45.	Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025	Alchemist Asset Reconstruction Company Ltd Vs K Sivalingam, RP of NCS Sugars Ltd & 5 Ors	Mr. Gokul G	Mr. Y Suryanarayana
46.	Comp App (AT) (CH) (Ins) No. 346/2025 For Exemption IA No. 1038/2025	BIL Infratech Ltd Vs Legacy Global Projects Pvt Ltd	Mr. Rajesh Lihala, CA	
47.	Comp App (AT) (CH) (Ins) No. 394/2025 For Stay IA No. 1146/2025	Superintending Engineer, Pudukkottai Electricity Distribution Circle, Tamil Nadu Power Distribution Corporation Ltd& 2 Ors Vs Suriyabalaji Steels Pvt Ltd, Rep by its Liquidator MS Viswanathan	Mr. ST Raja	
48.	Comp App (AT) (CH) (Ins) No. 461/2025	CRC Infratech & Services LLP Vs Fourth Generation Information Systems Ltd	Mr. Y Suryanarayana	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
49.	TA (AT) No. 273/2021 (Comp App (AT) No.49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar Vs American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshini Banerjee	Mr. KK Vigneshwar R1
50.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M. Gopal Vs Ganga Reddy & 2 Ors	Mr. MVV Ramana	
51.	TA (AT) No. 213/2021 (Comp App (AT) No. 91/2020)	KN Shamsudheen Vs Kasmisons Builders Pvt Ltd & 3 Ors	Mr. M Gireesh Kumar	Mr. Vinay Mathew R3
52.	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited WITH	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana
53.	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana

54.	Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt Ltd & 2 Ors Vs. District Collector, Dindigul & 4 Ors.	Ms. A Vidya	Mr. S Senthilvel R4
55.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Suspended Director of NCS Sugars Ltd. Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan R1
56.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr Vs P Sriram, Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.S Sathyanarayanan
57.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023, 641/2024 & 1449/2025	Krishna Mohan Gollamudi, Liquidator for Priyadarsini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi R1
58.	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer Properties & Investments Pvt Ltd & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd. WITH	Mr. B Ramana Kumar	Mr. Sankar P Panicker
59.	Comp App (AT) (CH) (Ins) No. 289/2023 For Urgent Hearing IA No. 881/2023 For Stay IA No. 880/2023	Mathew Mylakulath Jose & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd	Mr. B Ramana Kumar	Mr. Sankar P Panicker
60.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS	Mr.Bijoy P Pulipra R1-R8 Mr. Ajakumar R10- R12 Mr. EK Kumaresan R16 R17
61.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt Ltd & Anr	Mr. Gautham Venkatesh	Mr. M Sivavarthanan R1
62.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union, Shree Ambika Sugars Ltd & Anr. Vs Anurag Goel & Anr	Mr. P Ulaganathan	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi- R2

63.	Comp App (AT) (CH) (Ins) No. 59/2025 For Direction IA No. 206/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd & Anr WITH	Mr. P Rajkumar Jhabak	Mr. Pranava Charan R1 Mr. Sajen Thampan R2
64.	Comp App (AT) (CH) (Ins) No. 63/2025 For Direction IA No. 214/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd & Anr WITH	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Liju V Stephen – R2
65.	Comp App (AT) (CH) (Ins) No. 84/2025 For Direction IA No. 241/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd. & Anr	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Liju V Stephen – R2

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
66.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 For Additional Docs IA No. 1160, 1211 & 1393/2025	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha KR, Ms. Hemavathy Krishnan and Mr. B Ramprasath
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in